

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4466
ANSWERED ON:20.12.2012
NORMS FOR ALLOCATION OF FUNDS UNDER PMGSY
Jakhar Shri Badri Ram ;Solanki Shri Makhansingh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the norms for allocation of funds to various States under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether the Government has maintained uniformity in allocation of funds for the construction and upgradation of various roads under the PMGSY in the country;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIYA)

(a)to(e): Pradhan Mantri Gram Sadak Yojana (PMGSY) Programme envisages connecting all eligible unconnected habitations with a population of 500 persons (as per 2001 census) and above in plain areas, 250 persons and above in Hill States, the Tribal (Schedule V) areas, the Desert areas (as identified in the Desert Development Programme) and in Selected Tribal and Backward Districts in States under Integrated Action Plan (IAP), as identified by the Ministry of Home Affairs and Planning Commission. Up-gradation of selected rural roads to provide full farm to market connectivity is also an objective of the scheme, though not central to it. The projects in the States are sanctioned as per proposals sent by the States and as per PMGSY guidelines. The funds for these sanctioned projects are allocated/released as per PMGSY Guidelines keeping in view the pace of implementation, level of spending and the unspent balance available with the States.